

AV
1/1

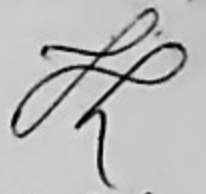
V.
24-7-95

OA 1515/93

(7)

Honble Mr. T. L. Verma J.M.

Sri A.K. Gaur, Counsel for the Applicant says that since the Applicant has retired during the pendency of the case, it has become infunctious. In view of this, the application is dismissed as infunctious.


J. M.